

**GOVERNMENT OF INDIA
PANCHAYATI RAJ
LOK SABHA**

UNSTARRED QUESTION NO:2852
ANSWERED ON:24.07.2009
SCHEMES UNDER PANCHAYATI RAJ
Pratapsinh Shri Chauhan Prabhatsinh

Will the Minister of PANCHAYATI RAJ be pleased to state:

(a) the names of the schemes being implemented by his Ministry; and

(b) the details of funds allocated to the States and utilised by them during the last three years and the current year, scheme-wise, State-wise and year-wise?

Answer

MINISTER OF PANCHAYATI RAJ(Dr. C.P. JOSHI)

(a) : The Schemes implemented by the Ministry of Panchayati Raj are as under: -

(i) Backward Regions Grant Fund (BRGF)

(ii) Panchayat Empowerment & Accountability Incentive Scheme (PEAIS)

(iii) Rashtriya Gram Swaraj Yojana (RGSY)

(iv) Panchayat Mahila Evam Yuva Shakti Abhiyan (PMEYSA)

(v) Rural Business Hubs (RBHs)

(vi) Mission Mode Project on e-Panchayats

(vii) Media and Publicity

(viii) Action Research & Research Studies (AR&RS)

(b): The schemes implemented through States are BRGF, PEAIS, RGSY, PMEYSA and Mission Mode Projects on e-Panchayats (implemented till 2006-07 as a Information Technology component of RGSY). The State wise allocation is made under BRGF only. Under BRGF, the balance amount of Rashtriya Sam Vikas Yojana (then implemented by the Planning Commission) is also released to the States for districts which could not claim the full amount from the Planning Commission. Under PEAIS, incentive funds released to the States on the basis of Devolution Index. Under RGSY, PMEYSA and Mission Mode Projects on e-Panchayats, funds are released to the States on the basis of the proposals/demands received from the State/UT Governments. State-wise release of funds under these schemes and their utilization during the last three years and current year is given at Annexures I to IV.